

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH, MUMBAI

CP(IB)-23/(MB)/2018
M.A. NO.____/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.03.2018**

NAME OF THE PARTIES: **Shreeji Textiles**
v/s.
Habib Textiles Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B CODE 2016

ORDER

11. CP (IB)-23/I&BC/(MB/2018

At request of the parties, list this matter on 14.3.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)